

[Shri Hathi]

In a number of cases we have also fired and the casualties are more in their case than in our case.

NOTIFICATION UNDER EMPLOYEES' PROVIDENT FUNDS ACT

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): I beg to lay on the Table a copy of Notification No. G.S.R. 1723, dated the 5th December, 1964, under sub-section (2) of section 4 of the Employees' Provident Funds Act, 1952, adding the milk and milk products industry to Schedule I to the said Act. [Placed in Library. See No. LT-3709/64.]

13.02 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
MINUTES OF FIFTIETH AND FIFTY-FOURTH SITTINGS

Shri Krishnamoorthy Rao (Shimoga): I beg to lay on the Table the Minutes of the Sittings (50th to 54th) of the Committee on Private Members' Bills and Resolutions held during the current Session.

13.02½ hrs.

COMMITTEE ON PETITIONS
MINUTES OF FOURTEENTH AND FIFTEENTH SITTINGS

Shri Thirumala Rao (Kakinada): I beg to lay on the Table the Minutes of the Fourteenth and Fifteenth Sittings of the Committee on Petitions held during the Ninth and Tenth Sessions, respectively.

13.02½ hrs.

COMMITTEE ON GOVERNMENT ASSURANCES
MINUTES OF NINTH SITTING

Shri Siddananjappa (Hassan): I beg to lay on the Table the Minutes of the Ninth Sitting of the Committee on Government Assurances held during the current Session.

13.03 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha, that the Rajya Sabha, at its sitting held on the 21st December, 1964, agreed without any amendment to the Payment of Wages (Amendment) Bill, 1964, which was passed by the Lok Sabha at its sitting held on the 1st December, 1964."

13.03½ hrs.

PUBLIC ACCOUNTS COMMITTEE
THIRTIETH REPORT

Shri Morarka (Jhunjhunu): I beg to present the Thirtieth Report of the Public Accounts Committee on Appropriation Accounts (P. & T.) 1962-63 and Audit Report (P.&T.), 1964, and Para 62 of Audit Report (Civil), 1964.

13.03½ hrs.

STATEMENT RE. FORMATION OF SOUTH-CENTRAL RAILWAY ZONE

Mr. Speaker: Now, the hon. Railway Minister.

Shri Nambiar (Tiruchirapalli): It is good. It is about the formation of a new zone in the South. (Applause).

Shri Hari Vishnu Kamath (Hoshangabad): What is this new alliance between the Railway Minister and Shri Nambiar? Did my hon. friend know it beforehand?